

RECOMMENDATIONS OF CHIEF MINISTERS  
REGARDING STUDENTS' INDISCIPLINE

386. RAJA SHANKAR PRATAP  
SINGH:  
SHRI RAM SAHAI:

Will the Minister of EDUCATION  
be pleased to state:

(a) whether it is a fact that the State Chief Ministers in a meeting held on December 14, 1964 made certain recommendations in regard to the curbing of indiscipline among students;

(b) if so, what were the recommendations;

(c) the reasons for not implementing these recommendations; and

(d) whether these recommendations are likely to be implemented now in view of the recent students' unrest?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI RAJ BAHADUR): (a) to (d). The information required is given in the statement attached.

STATEMENT

(a) Yes, Sir.

(b) The main recommendations were:

(i) Strikes by students should not under any circumstances be countenanced and severe disciplinary action should be taken to deal with unlawful activities on the part of students.

(ii) Political interference should be discouraged; the authority of Heads of educational institutions should be strengthened and parents' help should be taken fully.

(iii) Ways and means should be devised by which students

should be encouraged to occupy themselves usefully during leisure hours and long vacations.

(iv) Suggestions made at the Conference should be pursued by a joint unit of the Ministries of Home Affairs and Education and the situation should be periodically reviewed at the Zonal Council's; a Conference of Vice-Chancellors may be convened to consider the problem of Students' indiscipline.

(c) and (d). The suggestions made at the Chief Ministers' Conference were communicated to the Chairman, University Grants Commission and the Commission considered the matter in March, 1965. The Commission decided to set up a committee under the Chairmanship of Dr. T. Sen to examine the problem. The recommendations of the Sen Committee along with the views expressed by the Education Commission on the question were considered by a panel of Vice-Chancellors and educationists in October, 1966. The Chairman, University Grants Commission, has forwarded, for suitable action, to Vice-Chancellors of all Universities the report of the Sen Committee as also the conclusions reached by the panel.

ALL INDIA SERVICE FOR MEDICAL AND  
HEALTH ENGINEERING

387. RAJA SHANKAR PRATAP  
SINGH: Will the Minister of HOME  
AFFAIRS be pleased to state:

(a) whether the Government of India propose to create an All-India Service for Medical and Health Engineering; and

(b) if so, the details of the proposal?

THE DEPUTY MINISTER IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRI P. S. NASKAR): (a) and  
(b). A proposal to constitute the